

**Central Administrative Tribunal  
Madras Bench**

**CP 310/00157/2017 in OA 310/00836/2016**

**Dated Wednesday the 3<sup>rd</sup> day of October Two Thousand Eighteen**

**P R E S E N T**

**Hon'ble Mr. R.Ramanujam, Member(A)  
&  
Hon'ble Mr. P. Madhavan, Member (J)**

N. Srinivasan  
No. 8, Valluvar Street  
Karunguzhi, Chengalpet  
Kancheepuram District.

.. Applicant

By Advocate **M/s. R. Malaichamy**

**Vs.**

1. Shri. C. Viswanath  
The Secretary  
Ministry of Personnel  
Public Grievances and Pensions  
Department of pensions and  
Pensioners Welfare  
3<sup>rd</sup> Floor, Lok Nayak Bhavan  
Khan Market, New Delhi – 110 003.
2. Shri. B. V. Sudhakar  
The Secretary  
Department of Posts  
Sansad Marg, Dak Bhavan  
New Delhi – 110 001.
3. Shri. Sampath  
The Chief Postmaster General  
Tamil Nadu Circle  
Anna Salai  
Chennai 600 002.

4. Mr. Mohan Rangam  
Senior Superintendent  
Railway Mail Service  
Chennai Sorting Division  
Chennai 600 008.

5. Mr. Santhanaraj  
Head Record Officer  
Chennai Sorting Division  
Chennai – 600 008. .. Respondents

By Advocate **Dr. G. Krishamurthy**

**ORAL ORDER**

Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)

This contempt petition is filed alleging wilful disobedience of the order of this Tribunal dated 27.03.2017 in OA 836/2016

2. When the matter is called, both sides submit in unison that the order of this Tribunal had been challenged in the Hon'ble Madras High Court which is now seized of the matter and accordingly CP could be closed.
3. Keeping in view the above submissions, CP is closed.

(P. Madhavan)  
Member (J)

03.10.2018

(R.Ramanujam)  
Member(A)

AS